NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.01.2025

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

| S. No. | Case No. | Name of the parties | Counsel for Appellants |
|--------|--|--|------------------------|
| 1. | I.A. No. 8931 of 2024 in Comp. App. (AT) No of 2025 | Anoop Sharma Vs. Concorde Cargo Pvt. Ltd. & Ors. | Upamanyu Sharma |
| 2. | I.A. No. 8932 of 2024 in Comp. App. (AT) No of 2025 | Anoop Sharma Vs. Ascent Air Pvt. Ltd. & Ors. | Upamanyu Sharma |
| 3. | I.A. No. 8933 of 2024 in Comp. App. (AT) No of 2025 | Anoop Sharma Vs. Ascent E-Technologies Pvt. Ltd. & Ors. | Upamanyu Sharma |
| 4. | I.A. No. 8934 of 2024 in Comp. App. (AT) No of 2025 | Anoop Sharma Vs. Acumen Overseas Pvt. Ltd. & Ors. | Upamanyu Sharma |
| 5. | I.A. No. 8935 of 2024 in Comp. App. (AT) No of 2025 | Anoop Sharma Vs. Cargo Flash Infotech Pvt. Ltd & Ors. | Upamanyu Sharma |
| 6. | I.A. No. 8936 of 2024 in I.A. No of 2025 in Comp. App. (AT) (Ins) No. 1302 of 2024 | Kewal Krishan Shaima Vs. Navneet Gupta & Anr. | Savya Garg |
| 7. | I.A. No. 8937 of 2024 in I.A. No of 2025 in Comp. App. (AT) (Ins) No. 435 of 2024 | Shubham Mercantile Pvt. Ltd. Vs. Rajender Kumar Girdhar & Ors. | Garvish Jain |
| 8. | I.A. No. 8942 of 2024 in I.A. No of 2025 in Comp. App. (AT) (Ins) No. 429 of 2024 | Shubham Mercantile Pvt. Ltd. Vs. Rajender Kumar Girdhar & Ors. | Garvish Jain |

| 9. | I.A. No. 8943 of 2024 in I.A. No of 2025 in Comp. App. (AT) (Ins) No. 429 of 2024 | Shubham Mercantile Pvt. Ltd. Vs. Rajender Kumar Girdhar & Ors. | Garvish Jain |
|-----|--|--|----------------|
| 10. | I.A. No. 8948 of 2024 in I.A. No of 2025 in Comp. App. (AT) (Ins) No. 1652 of 2023 | Romi Datta Vs. Sigma Supply Chain Solutions Pvt. Ltd. & Anr. | Anupam Prakash |
| 11. | I.A. No. 8945 of 2024 in Restoration Application No of 2025 in Comp. App. (AT) No. 217 of 2020 | Richard B.T.H. Chou Vs. Registrar of Companies West Bengal | Yash Dalmia |

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Assistant Registrar